

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6497/2014

MADAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 07/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Ms Pallavi Pratap, Adv.

Mr Abhishth Kumar, Adv.

Mr Sarad Kumar Singhanian, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the State of U.P. is granted four weeks time for filing counter affidavit.

Vakalatnama in respect of respondent nos. 3 to 7 is already on record as submitted by the ld. counsel. Four weeks time is granted to file counter affidavit.

The Ld. Counsel for the petitioner to take steps in respect of respondent no.2 who has already expired, within two weeks.

List again on 19.2.2015.

(SURAJIT DEY)
Registrar